

Sl. No. 3

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/19/10/AMR/2022	Under Liquidation	10 of IBC	Kumar's Kotex Limited (Corporate Applicant)
	IA(IBC)/216/2024 in IA(IBC)/57/2023	U/Sec 60 (5) of IBC R/w Rule 11 of NCLT Rules, 2016	Stressed Assets Stabilization Fund Vs Mr.Anil Kumar Aggarwal and 3 others

**ORDER**

**IA(IBC)/216/2024 in IA(IBC)/57/2023:**

**Present:** Mr. Ch. Srinivasulu, Ld. Counsel for the Applicant.

Mr. Ajit, Proxy Counsel for the Respondents.

For hearing, list the matter on 29.07.2024.

Sd/-

SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)